

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. TT/281/2013

Date: 18.12.2013

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for ""Augmentation of Hosur S/S by 1x315 MVA 400/220 kV transformer and associated bays under system Strengthening-XIV in SR"

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 3.1.2014:-

- i) Document in support of interest rate and repayment schedule for "Proposed Loan 2013-14 (7.93%)";
- ii) Status of other assets covered in the instant petition in Form 5-D along with the estimated completion cost and apportioned approved cost;
- iii) Change in expected date of commercial operation, if any.

Yours faithfully,

(P. K. Sinha)  
Assistant Chief (Legal)